SHRI S. M. BANERJEE : The hon. Member wants the nationalisation of Seventh Fleet.

SHRI D. BASUMATARI : All the material has been destroyed. The hon. Minister knows it very well. I want to know whether the service is going to be revived now ?

MR. SPEAKER : I am sorry that this does not arise out of the main question. He may table another question some time on this.

SHRI R. S. PANDEY : With regard to the proposal to nationalise goods traffic by road, may I know whether this matter was referred to the Planning Commission, and if so, the suggestion by the Planning Commission to the States in this regard ?

SHRI OM MEHTA : This matter was referred to the Planning Commission and the Planning Commission has said that at present in view of the severe financial stress and strain, the States can ill-afford to find resources required for nationalisation of goods traffic which would involve very substantial outlay, and the present emphasis is, therefore, on completing the nationalisation of passenger transport services and consolidating and improving these services.

Natrition Programme for Children

*94. SHRI C. CHITTIBABU : Will the MINISTER OF EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) the amount spent under the Nutrition Programme for children during the last three years; and

(b) the areas covered in this country and the number of Balwadis in back-ward areas that have been given financial assistance for equipment and for maintenance and feeding of children ?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) : (a) and (b) A statement giving information required is placed on the Table of the House.

STATEMENT

There are two schemes of Nutrition which are being implemented by the Department of Social Welfare at present :

(i) Special Nutrition Programme for Children of 0-6 year and Pregnant Women and Nursing Mothers in tribal areas and slum areas of the country which was started as a non-Plan scheme in the year 1970-71.

(ii) Nutrition Programme through Balwadis in Day-care Centres for Pre-school Children in the age-group 3-5 years of low income families which was introduced as a Plan Programme in the year 1970-71.

Information regarding the two schemes are as follows :

(i) *Special Nutrition Programme*

The Special Nutrition Programme for Children of 0.6 years and Pregnant Women and Nursing Mothers is implemented by the Department in the tribal areas and urban slum areas of the country through all the State Governments and Union Territory Administrations except Meghalaya, Arunachal, Laccadiv, Minicoy & Amindive Islands. The expenditure incurred on the scheme during 1970-71 and 1971-72 is as follows :

Expenditure

1970-71	1971-72
129.76 lakhs	993.06 lakhs (anticipated)

This scheme has been converted into Plan-programme from 1971-72.

There is no Balwadisprogramme under the Special Nutrition Programme.

(ii) *Nutrition Programme Through Balwadis and Daycare Centres for Pre-School Children in the Age-Group 3-5 Years.*

This programme was included in the Fourth Five Year Plan. This programme was initiated in the year 1970-71. The expediture on the scheme is as follows :

Expenditure

1971-71	1971-72
2.10 lakhs	84.50 lakhs (anticipated)

This scheme is being implemented in 20 States and 6 Union Territories with the help of four national-level social welfare organisations, namely, the Central Social Welfare Board, Indian Council for Child Welfare, Bharatiya Adim Jati Sevak Sangh and Harijan Sevak Sangh. Out of 5400 Balwadis through which the programme is being implemented 362 are located in tribal areas.

SHRI C. CHITTIBABU : ** May I know from the hon. Minister,. . . .

The hon. Minister comes from Tamil Nadu and he knows Tamil, and so, I want to put the question in Tamil.

MR. SPEAKER : All right, let him keep on . . .

SHRI C. CHITTIBABU : ** In reply to the main question, the hon. Minister has furnished a statement . . .

MR. SPEAKER: He does not want the other Members to understand his question, but he wants to talk to the hon. Minister only in Tamil ?

SHRI C. CHITTIBABU : The translation is there. So, all the Members can show interest while I speak in my mother-tongue. Kindly ask the other Members to hear what kind of question I am going to put. This is the first time that I am making such a request.

** In reply to the main question, the hon. Minister has laid a statement on the Table of the House. The statement refers to two schemes. The first reads as follows :

> "Special Nutrition Programme for Children of 0-6 years and pregnant women and nursing mothers in tribal areas and slum areas of the country which was started as a non-Plan scheme in the year 1970-71,".

May I know the kind of nutritions foodstuffs supplied under these programmes, the categories of people to whom they were supplied and the basis on which their eligibility was determined ? If the basis was income, then, may I know which authority determined the income ?

SHRI K. S. RAMASWAMY : The Special nutrition programme was started as a non-Plan scheme . . .

SHRI C. CHITTIBABU : I am sorry the hon. Minister is replying in English. He knows Tamil. So, let him explain to me in Tamil. I am sure all the Members will agree. If we both talk in Tamil, they will hear the translation from Tamil into English, As a special case, I am requesting the hon. Minister to explain it to me in

** English translation of question asked in Tamil.

Tamil, because he is a Tamil Nadu Minister.

DR. KAILAS : If I want to ask a supplementary question, how am I to understand the answer ?

MR. SPEAKER ; The practice that has been followed so far is different. If a new practice is going to start now, then we Punjabis will talk to each other in Punjabi and those from Tamil Nadu will talk in Tamil . . . .

SHRI C. T. DHANDAPANI : Let there be arrangement for translation from other languages also. Hon. Members from other States are also agitated over this question.

SHRI C. CHITTIBABU : Once for all, Tamil Nadu has settled the language problem. We are not worried about that. But he belongs to Tamil Nadu and I am asking him to reply in Tamil.

MR. SPEAKER : Order, order. What is this Tamil and Tamil Nadu all the time? We do not hear any other word.

SHRI C. CHITTIBABU : I request the other members also to hear the reply in Tamil.

SHRI C. T. DHANDAPANI : The feelings of Tamil Nadu have to be properly understood by the Indian leaders. That is why we are talking about Tamil Nadu.

MR. SPEAKER : I do not think this is the appropriate time for that. Let him wait for some other time.

SHRI K. S. RAMASWAMY : This special Nutrition Programme was started as long ago as 1970-71. It has been made a Plan scheme for 1971-72. This scheme is confided to children in the tribal areas, children in slums in towns and big cities having a population of one lakh or more. The Nutritton food costs about 18P. . .

SHRI C. CHITTIBABU : May I request the hon. Minister to answer the point raised in my question ? My question is : what type of nutrition they are giving ? I do not want to know whether it costs 18P or 16P or Rs. 19 lakhs.

SHRI K. S. RAMASWAMY : For children upto 1 year, milk and food of semi-solid consistency giving 200 calories and 12 grams of protein; for children from 1—6 years, processed/prepared food giving 300 calories and 12 grams of protein; for expectant mothers, processed/prepared food giving 500 calories and 20—25 grams of protein and in addition, folic acid and iron daily and multi-vitamin tablets on alternate days and; for nursing mothers, processed/prepared food giving 500 calories and 20-25 grams of protein and MV tablets on alternate days.

MR. SPAEKER : The question simply was about the amount spent.

SHRI K. S. RAMASWAMY : We have upto now spent a little more than Rs. 10 crores benefiting more than 20 lakh children.

SHRI C. CHITTIBABU : What is the period during which they have spent this amount ?

My second question is this. They are providing money to all State Governments and Union Territories administrations except Meghalaya Arunachal, Laccadiv, Minicoy and Amindive Islands. They are giving this only to big States, not to poor people in small territories and islands like Laccadives. Also why should not this amount be paid direct to State Governments instead of channelling it through private organisations like the Central Social Welfare Board, the Indian Council

for Child Welfare, Bharatiya Adim Jati Sevak Sangh and the Harijan Sevak Sangh, and why should not Government direct the State Governments to do it themselves? I accuse these organisations as being bogus sanghs.

SHRI K. S. RAMASWAMY : Government are concerned with giving food to the children . . .

SHRIMATI V. JEYALAKSHMI: They are all very good organisations.

MR. SPEAKER: What has gone wrong with the hon. member?

SHRI C. CHITTIBABU : I am all right. I know what is this Balwadi. Day before yesterday, I had seen a Balwadi organisation . . .

MR. SPEAKER : Order, order, Kindly be patient. Do not speak at the top of your voice. Put the question rather a little softly. Do not be very aggressive. I never found you like this except after you have grown the beard.

SHRI K. S. RAMASWAMY : This special nutrition programme is being implemented through the State machinery. We give the amount and it is being administered by the State authorities. It is being done through the municipalities and local bodies, volunary agencies, etc.

Regarding the Balwadies, this is a centrally sponsored scheme. Balwadies are run by the voluntary agencies: the Indian Council for Child Welfare, Bharatiya Adim Jati Sevak Sangh and the Harijan Sevak Sangh. These are voluntary agencies and they are doing it.

SHRI C. CHITTIBABU : These voluntary agencies can be bogus. I have got authority which I shall produce before this Parliament. Instead of work being done, political influence is coming there and is being injected by the political people. This organisation should be— (*Interruption*)

MR. SPEAKER : Are you going to sit down or not?

SHRIMATI MUKUL BANERJI : I oppose what the hon. Member has said. The Central Social Welfare Board, the ICCR who are dealing in this matter, are doing very good work in the field. It is a well known fact.

MR. SPEAKER : I advise you not to clash with him on this issue. (*Interruption*) Order please.

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. S. NURUL HASAN) : I would like to make it clear ehat the Government deeply value the offer which is made by various voluntary organisations and the Government hope that in all the activities of social welfare, the voluntary organisations will play an increasingly important part.

MR. SPEAKER : I am not going to allow any more question.

SHRI C. T. DHANDAPANI : Why have the Government chosen only these four organisations?

PROF. S. NURUL HASAN : On the other hand, if the hon. Member would kindly have a look at the figures, he would see.....(*Interruption*)

SHRI C. T. DHANDAPANI : Figures never speak the truth.

SHRI C. CHITTIBABU : This is the first time. I am requesting you to let me

say that as a Member of the Public Accounts Committee, while I was there..... (*Interruption*)

MR. SPEAKER : Kindly sit down. Order, order. This has taken so much time and all the other questions are left out. I am not going to allow any more question.

SHRI C. CHITTIBABU : Just one word. While I was in the Public Accounts Committee, there was a charge against the Bharat Sevak Samaj . . . .

MR. SPEAKER : I am not going to allow it.

SHRI C. CHITTIBABU : **

MR. SPEAKER : It will not go on record. He is speaking without my permission. I do not like this.

SHRI C. CHITTIBABU : **

SHRI K. S. RAMASWAMY : The Bharat Sevak Samaj is not entrusted with this work.

MR. SPEAKER : I am passing on to the next question. We have taken so much time on one question.

National Housing Policy

*95. SHRI ARJUN SETHI : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether Government are contemplating to evolve a National Housing Policy; and

(b) if so, the time by which the Policy will materialise?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL) : (a) A number of social housing schemes, aimed primarily at ameliorating the living conditions of the lower income brackets, have been in operation from 1952 onwards. However, studies are now under-way to evolve an overall National Housing Policy, based on physical, economic and fiscal considerations. For this purpose, a seminar is also scheduled at New Delhi the next month, where experts of various disciplines, both from the public and private sectors, will have a comprehensive exchange of views.

(b) Obviously, no realistic time limit can be prescribed for such exercises.

SHRI ARJUN SETHI : In view of the urgency of the programme, may I know whether the Minister has fixed any priority for evolving a scheme immediately?

SHRI I. K. GUJRAL : The hon. Member must have seen that the Rashtrapati, in his Address, and the Finance Minister, in his budget speech, have laid emphasis on this, but I must confess that merely an allocation of priority does not solve the problem. The shortage is so acute and the backlog keeps on increasing at such a speed that the problem is really overwhelming us, and I think we have to do a lot of thinking on this to evolve any quick policy to meet the problem.

SHRI S. M. BANERJEE : Has the Government chalked out any scheme to have two roomed tenements for class III and IV employees in Delhi because the backlog is more than 65,000. What amount has been sanctioned during the Fourth Plan specifically for class III and IV employees?

SHRI I. K. GUJRAL : So far as construction for Government employees in Delhi is concerned, in the Plan we have an

** Not recorded.